

Name of the corporate debtor: Orient Frozen Foods LLP

Date of commencement of IPR: 20/12/2024

List of creditors as on: 15/02/2025

Sl. No.	Name of authorized representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted		Whether related party?	% of voting rights in C&A	Amount of contribution	Amount of any mutual dues that may be set-off	Amount of claim under	Amount of claim admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim	Nature of claim							
					0	0				0			0	
				0 Total	0	0				0			0	



A. Pitchai
 Insolvency Professional
 in the matter of Orient Frozen Foods LLP
 IPR Registration No. - 1891974-001/PP-P-02527/2021-2022/14000
 IPR Registered Address: Door No.891-F PLOT No.A2801, 15m Street, Rammah Nagar Behind Child Jesus Church, Tirunelveli, Tamil Nadu - 627011.
 IPR Registration Email ID: pitchai.a1956@gmail.com
 Authorization For Assignment valid up to: June 30, 2025

Process Specific Address: A. Pitchai c/o Ancora Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703
 Process Specific Email Id: cprp.offlipo@ancora.com